

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-623/ND/2018  
(CA-36/C-III/ND/2019)

In the matter of :

JM Kapoor & Company

.. PETITIONER

vs.

Novex (P) Ltd

.. RESPONDENT

SECTION

Under Section 9 of IBC Code, 2016

Order delivered on 16.1.2019

Coram :

Sh. R. Varadharajan,

Hon'ble Member (Judicial)

Ms. DeepaKrishan,

Hon'ble Member (Technical)

For the Petitioner /Op. Creditor :Mr. Shukla, Advocate for IRP

For the Responent/Corporate Debtor :

For the Intervener :

ORDER

It is seen that CA-36/C-III/ND/2019 is not available in the Court file. In the circumstances, the Bench Officer is directed to put forth the Application before this Tribunal for its consideration.

Post the matter on 30.1.2019.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit